

**DIVISION BENCH**

**ITEM NO.3**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA (CAA) No. 11/ALD/2024  
(First Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>AGRA CONDUCTORS &amp; ELECTRICALS PVT. LTD. WITH APTECH FINLEASE PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>SEC. 230/232 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anuj Kumar, Adv.

: *For the Applicant*

**ORDER**

- 1. Ld. Counsel, Sh. Anuj Kumar representing the Applicant Company seeks a short adjournment.**
- 2. The matter is adjourned for further hearing on 25<sup>th</sup> July, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**15<sup>th</sup> July, 2024**

*Pushpendra Kumar  
(Private Secretary)*